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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1836/2001

Tuesday, this the 21st day of August, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Kirti Kumar, S/O Late Shri Phool Chand Ji,
Aged about 59 years, R/O T-69 A Railway Colony,
Yamuna Bridge, Agra, at present employed on the
post of Chief Goods Superintendent, Agra.

...Applicant

(By Advocate: Shri Shiv Kumar)

Versus

1. Union of India through
General Manager, Western Railway
Church Gate, Mumbai
2. Senior Divisional Commercial Manager (Estab.)
Western Railway, Kota Division
Kota.
3. Jitendra Kumar Agarwal
Chief Vigilance Inspector, Ratlam
at present posted at Ratlam.

...Respondents.

O R D E R (ORAL)

On application made, Shri Shiv Kumar, learned
counsel for the applicant is permitted to withdraw the OA.
The OA is accordingly dismissed as withdrawn.


(S.A.T. Rizvi)
Member (A)

/sunil/